

CONSOLIDATED STATEMENT OF PENDING CASES OF DISTRICT COURT BAGESHWAR AS ON 01.04.2018.

Sl. No.	Name of the Court	Civil											Criminal										
		Institution					Disposal					Institution					Disposal						
		Opening balance	Original	Tr. Received by	Otherwise	Total	After Full Trial	By tr.	Otherwise	Total	Pendency	Opening balance	Original	Received by tr.	Otherwise	Total	Trial After Full	By tr	By tr.	Otherwise	Total	Pendency	Total Pendency
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	
1	District Judge	09	06	-	-	15	01	01	02	04	11	19	07	01	-	27	03	05	01	09	18	29	
2	A.D.J.	06	-	01	-	07	02	-	-	02	05	15	-	05	-	20	08	-	03	11	09	14	
3	C.J.M.	-	-	-	-	-	-	-	-	-	-	287	35	-	-	322	05	04	70	79	243	243	
4	I/C. Civil Judge (S.D.)	79	20	-	01	100	10	-	05	15	85	-	-	-	-	-	-	-	-	-	-	85	
5	C.J. (J.D.), Bageshwar	20	01	-	-	21	01	-	03	04	17	45	-	04	-	49	01	-	-	01	48	65	
6	I/C. C.J. (J.D.), Garur	05	01	-	-	06	01	-	-	01	05	89	06	-	-	95	02	-	08	10	85	90	
	Total	119	28	01	01	149	15	01	10	26	123	455	48	10	-	513	19	09	82	110	403	526	

District Judge, Bageshwar.

(Signature)
(Signature)
 M.A.D.